

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

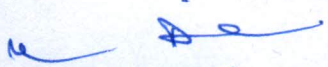
T.P No.112/KB/2017
(C.P.No.975/2016)

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

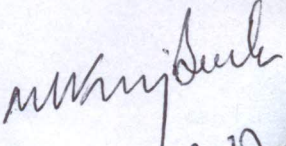
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company	Navya Minerals Pvt Ltd & Ors.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms TIAINLA d/o The Regional Director
(ER),
Deputy Director Ministry of Corporate
Affairs, GOI


20.12.17

2. Ms U. Chakraborty Adv for
Mr Nityanj Behera Adv. Applicant


20.12.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Ld. Counsel for the petitioner submitted that he needs further time to file reply to the queries raised by the Central Government. Prayer is allowed. Reply be filed within 1 month.

After reply is received to the queries the Central Government may file supplementary affidavit by 21/02/2018.

List it on 21/02/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)